

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/103(KB)2022  
IN  
C.A.(CAA)/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	EXCEL STOCK BROKING PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physical)**

Mr. Shashi Agarwal, FCA : For Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. An adjournment is sought by the applicant.
3. Matter is adjourned to **19/10/2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**